

O.A./14/90

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

17.1.1990

Heard Mr. D.M. Thakkar, learned advocate for the petitioner. Application is admitted. Issue notice on the respondents to reply on interim relief within 15 days and on merits within 30 days. Ad interim relief in terms of the petitioner being allowed leave on application, allowed. Registry to post the case accordingly.

Ansir

(P H Trivedi)
Vice Chairman

*Mogera

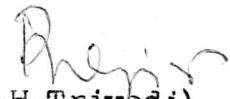
O.A./14/90

(2)

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

22/1/1990

Mr.D.M.Thakkar, learned advocate for the applicant states that he wants to withdraw as stated in the application with a view to make a representation to the respondent authorities. Allowed. The case is disposed of as withdrawn.


(P.H.Trivedi)
Vice Chairman

a.a.bhatt